NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 01/59/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Mr. Jaspreet Pal Singh Batra V/s. Jay Ess Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Saurabh Kalia, Advocate for Petitioner

ORDER

Re-notify this case on 14th November, 2017.

(Ina Malhotra) Member (J)